

BENCH-II

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

CA.(CAA) No.232/KB/2017

Present: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 25 July, 2017, 10.30 A.M

Name of the Company		Anand Pinky Properties (P) Ltd.	
Under Section		230-232	Amalgamation
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Noelle Banerjee, Advocate Applicant



25.07.2017 – C.A. (CAA) No. 232 / KB / 2017 – Anand Pinky Properties Pvt. Ltd.

ORDER

Ld. Lawyer on behalf of the Applicant is present.

The application is filed under Section 230, 232, of the Companies Act. The Ld. Lawyer on behalf of the petitioner submitted that she needs some time to file an affidavit of the Creditor(s) as well as shareholders, pertaining to their consent. Heard prayer is allowed.

Fixed on 14th of August, 2017.

sd.
(MANORAMA KUMARI)
MEMBER (J)